IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 23/2002(OA 179/97)

DATE OF ORDER: 12.9.2002

Ram Singh son of Shri Bodu Singh aged about 45 years, resident of House No. 311/45, Puskhar Road, Kotra, Ajmer, presently posted as Driller Grade I, Office of Chief Works Manager, Colo Workshop, Western Railway, Ajmer.

....Applicant.

VERSUS

- 1. Shri V.D. Gupta, General Manager, Western Railway, Church Gate, Mumbai.
- 2. Shri B.R. Moga, Chief Works Manager, Loco Workshop, Western Railway, Ajmer.

....Respondents.

None present for the applicant.

Mr. R.G. Gupta, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative) Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for alleged disobedience of the order of the Tribunal dated 17.8.2001 passed in OA No. 179/97.

Based on the notice issued, the respondent contemners have filed their reply. During the course of hearing, the learned counsel for the respondents submitted that the order of the Tribunal dated 17.8.2001 has been complied with as may be seen from the order dated 28.05.2002, annexed with the reply at Annexure R/1. He further submits that in pursuance to the said order, all payments have been made to the applicant. In the circumstances, this CP is dismissed. Notices are discharged.

(M.L. CHAUHAN)

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)